

GOVERNMENT OF INDIA
MINISTRY OF NEW AND RENEWABLE ENERGY
LOK SABHA
UNSTARRED QUESTION NO-502
ANSWERED ON-22/07/2021

NON CONVENTIONAL ENERGY CAPACITY TARGET

502. DR. G. RANJITH REDDY

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) whether the Government has set an ambitious target of 175 GW of non-conventional energy capacity by 2022 and if so, the details thereof;
- (b) whether it is true that as of January, 2021, only 90 GW of installed capacity has been achieved and if so, the details thereof;
- (c) the efforts being made to achieve the target before 2022;
- (d) whether there is any impact of COVID on the target; and
- (e) if so, the details thereof?

ANSWER

THE MINISTER OF NEW & RENEWABLE ENERGY AND POWER

(SHRI R.K. SINGH)

(a) & (b) Government had set a target of achieving 175 GW installed Renewable Energy capacity (excluding large hydro) by December 2022.

A total of 96.95 GW renewable energy capacity (excluding large hydro) has been cumulatively installed in the country as on 30-06-2021. Further, a capacity of 50.35 GW is under various stages of implementation and a capacity of 25.16 GW is under various stages of bidding. Therefore, a total of 172.46 GW capacity has either been installed or is under various stages of implementation/ bidding.

(c) The Government has taken several steps to promote renewable energy in the country. These include :

- permitting Foreign Direct Investment (FDI) up to 100 percent under the automatic route,
- waiver of Inter State Transmission System (ISTS) charges for inter-state sale of solar and wind power for projects to be commissioned by 30th June 2025,
- declaration of trajectory for Renewable Purchase Obligation (RPO) up to the year 2022,
- setting up of Ultra Mega Renewable Energy Parks to provide land and transmission to RE developers on a plug and play basis,
- schemes such as Pradhan Mantri Kisan Urja Suraksha evam Utthaan Mahabhiyan (PM-KUSUM), Solar Rooftop Phase II, 12000 MW CPSU Scheme Phase II, etc,
- laying of new transmission lines and creating new sub-station capacity for evacuation of renewable power,
- notification of standards for deployment of solar photovoltaic system/devices,
- setting up of Project Development Cell for attracting and facilitating investments,
- Standard Bidding Guidelines for tariff based competitive bidding for procurement of Power from Grid Connected Solar PV and Wind Projects.
- Government has issued orders that power shall be dispatched against Letter of Credit (LC) or advance payment to ensure timely payment by distribution licensees to RE generators.

(d) & (e) Considering the disruption caused by Covid-19, the Ministry of New and Renewable Energy has given a time extension of upto seven and half months to renewable energy projects being implemented by agencies designated by MNRE or under various schemes of MNRE.
